

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 07.12.2018

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 214 of 2018 in un-numbered Company App.(AT) __of 2018	Parvesh Kumar Jain. Vs. Brijesh Uppal.	Nitin Mittal
2.	MA No. 216 of 2018 in un-numbered Company App.(AT) __of 2018	Tech Vulcan Solutions India Pvt ltd & Ors. Vs. Ajay Kumar jain & Anr.	Sumit Kumar Saxena
3.	MA No. 217 of 2018 in un-numbered Company App.(AT) __of 2018	Pr. Commissioner Of Income Tax. Vs. ROC, Delhi & Ors.	Zoheb Hossain
4.	MA No. 211 of 2018 in un-numbered Competition App.(AT).__of 2018	Karnataka Film Chamber at Commerce & Anr. Vs. CCI & Anr.	Aakanksha kaul

Defective Appeal

5.	MA No. 215 of 2018 Comp. App. (AT) (Ins) No. __ 2018 (F.No.23.10.2018/NCLAT/UR /985	Jungheinrich Lift Truck India Pvt Ltd. Vs. United Cold Chain And Food Processing Ltd.	Santosh Pandey
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By Order

-sd/-

Assistant Registrar

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